GOVERNMENT OF TELANGANA

ABSTRACT

FINANCE (TFR) DEPARTMENT

G.O.Ms.No. 30 Dated: 07-04-2020

Read the following:

1. The Epidemic Diseases Act, 1897
2. The Disaster Management Act, 2005
7. G.O.Ms.No.28, Finance (TFR) Department, dated: 3.4.2020

ORDER:
In partial modification of the orders issued in the references 5th and 6th read above, Government hereby exempt the following categories of employees/personnel from the operation of the orders on deferment of payment of salaries/wages:

i. Regular and outsourced Sanitation personnel of GHMC.
ii. Regular and outsourced Water Supply Linemen and Sewerage Workers of HMWS&SB.
iii. Regular and outsourced Sanitation personnel of all Municipal Corporations and Municipalities, other than GHMC.

2. The Commissioner & Director of Municipal Administration, The Commissioner, GHMC, The Managing Director, HMWS&SB, Hyderabad, The Director of Treasuries and Accounts, the Director of Works and Accounts, and the Pay and Accounts Officer, Hyderabad shall take necessary further action in the matter, accordingly.

(BY ORDER AND IN THE NAME OF THE GOVERNOR OF TELANGANA)

K.RAMAKRISHNA RAO
PRINCIPAL SECRETARY TO GOVERNMENT

To
The Director of Treasuries & Accounts, Hyderabad.
The Director of Works and Accounts, Hyderabad.
The Pay and Accounts Officer, Hyderabad.
The Prl. Secretary to Government, MA&UD Department.
The Commissioner & Director of Municipal Administration
The Commissioner, GHMC.
The HMWS&SB, Hyderabad.
Copy to:
The Accountant General, AP&TS, Hyderabad.
General Administration (Covid) Department.
The P.S. to Chief Secretary to Government
The P.S. to Chief Advisor to Government
The P.S. to Prl. Secretary to Hon’ble C.M.
The P.S. to Prl. Finance Secretary
SF/SCs

// FORWARDED:: BY ORDER //

SECTION OFFICER